

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

C.P. NO. 52(ND)14

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.01.2018.**

**NAME OF THE COMPANY:** Shiv Pratap Gurjar & Ar. Vs. Shree Govind Town Planners Pvt. Ltd. & Ors.

**SECTION OF THE COMPANIES ACT:** 397/398

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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For the Petitioner (s) : Ms. Shifa Nagar, Advocate

For the Respondent (s) : Mr. Shailesh Suman, Advocate

**ORDER**

List this case for directions on 9<sup>th</sup> February, 2018.

*-S-d-11*

**(Deepa Krishan)**  
**Member (T)**

*-S-d-11*

**(Ina Malhotra)**  
**Member (J)**